

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the **02nd** day of **November, 2018**

HON'BLE Mr. RAKESH SAGAR JAIN, MEMBER (J).

Original Application Number. 330/01150/2018.

Smt. Guddi Devi, A/a 44 years, W/o Late Mahavir Singh (Safaiwala), r/o H. No. 414, Ganeshpura near to Nala No. 1, District Morena (M.P) .

.....Applicant.

VE R S U S

1. The Union of India through Secretary, Ministry of Defence, New Delhi.
 2. Garrison Engineer (AF), Technical Area, Military Engineering Service, Kheria, Agra U.P -08.
 3. Assistant Garrison Engineer Technical Area Kheria, Agra.
-Respondents

Advocate for the applicant : Shri Nassiruzzaman
Advocate for the Respondents: Shri L.P. Tiwari

ORDER

At the outset, the learned counsel for the applicant has submitted that the representation dated 08.10.2018 (Annexure No 8 to the O.A) filed by the applicant before respondent N. 2 i.e. Garrison Engineer (AF), Technical Area, Military Engineering Service, Kheria, Agra is still pending. Learned counsel for the applicant has further submitted that the applicant will be satisfied, if a direction is given to the Respondent No. 2 / competent

authority to decide the above representation within a specified period of time.

2. In view of the aforesaid limited prayer of the applicant and without commenting on the merits of the case, the instant O.A is disposed with a direction to the Garrison Engineer (AF), Technical Area, Military Engineering Service, Kheria, Agra (Respondent No. 2) / competent authority to consider and decide the representation of the applicant dated 08.10.2018 by a reasoned and speaking order within a period of two months from the date of receipt of certified copy of this order. No costs.

MEMBER- J.

Anand...